

(b) the number of those who were awarded foreign Scholarships for Technical Education under the following heads during the same period:—

- (i) Scholarships/Fellowships under the Colombo Plan, Point Four Programme and Wheat Loan Programme;
- (ii) U.N. and UNESCO Fellowships and Scholarships Programmes;
- (iii) Scholarships and Fellowships offered by Foreign Governments; and
- (iv) Scholarships offered by Foreign Institutions and Organisations?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 65.]

Sarva Seva Sangh

***601. Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Sarva Seva Sangh has sent any schemes for the development of gramdan villages in Orissa; and

(b) if so, what are they?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 66.]

Tatia Tope

***603.** { Shri Sonawane:
Shri Rup Narain:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the armour, spear and sword of Tatia Tope, the 1857 freedom fighter, are lying at present in St. William's Museum in England;

(b) whether Government have made any efforts to secure the armour etc; and

(c) if so, with what result?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) to (c). The information is being collected and will be placed on the Table of Lok Sabha when received.

Magnesite Syndicate Ltd.

***604.** { Shri S. V. Ramaswamy:
Shri Tangamani:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the lease period of Magnesite Syndicate Ltd. (incorporated in England) is due to expire next year;

(b) whether lease rights have been transferred to M/S Burn & Co. Ltd., Calcutta;

(c) whether the consideration for the transfer is proposed to be paid in sterling; and

(d) whether this transaction had the prior approval of Government?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) No, Sir, not to Government's knowledge.

(c) and (d). Do not arise.

Houses for Scheduled Castes

***604-A. Shri Wasnik:** Will the Minister of Home Affairs be pleased to lay a statement on the Table of the Sabha showing:

(a) the number of Scheduled Castes who have been given subsidy for construction of houses during 1956-57; and

(b) the total amount of grant given to Scheduled Castes during the same period?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Information is being collected and will be laid on the Table of Lok Sabha when received.

(b) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 67.]

Delhi Polytechnic Civil Engineering Course

***605. Shrimati Sucheta Kripalani:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the Delhi University had proposed starting a Civil Engineering Degree Course at the Delhi Polytechnic more than a year ago; and

(b) if so, what were the difficulties in the way of starting this Course and what steps have been taken by Government to get over these difficulties?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) and (b). The Delhi University gave formal permission to the Polytechnic in September 1956 for starting Degree Course in Civil Engineering. Admissions have been made for the course in 1956-57 session along with the admissions for the Electrical and Mechanical Engineering Courses.

Since the first two years of the courses in Civil, Electrical and Mechanical Engineering branches are common, arrangements are in progress for providing the necessary instructional facilities for Civil Engineering for the last two years of the course.

Sand for Stowing

***606. Shri Shree Narayan Das:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any Committee has been set up to draw up a scheme about requirements of sand for stowing in coal fields;

(b) if so, the nature and important features of the scheme; and

(c) the constitution of the Committee?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). The Coal Board have appointed two Committees of Mining Engineers one each for the Jharia coalfield and the Jambad-Kajora area of the Ranigunj coalfield—to draw up central schemes of stowing, and supply of sand for stowing, in the collieries in these areas. A statement showing the composition and terms of reference of the two Committees is laid on the Table of Lok Sabha [See Appendix III, annexure No. 68.]

The Committees are expected to submit their reports to the Coal Board by September 1957. The details of the schemes will be available thereafter.

Expert Group from U.S.A.

***607.** { Shrimati Tarkeshwari Sinha:
Shri Raghunath Singh:

Will the Minister of Defence be pleased to state:

(a) whether an expert group from the National War College, U.S.A. arrived here a few days ago; and

(b) if so, the purpose of their visit?

The Deputy Minister of Defence (Sardar Majithia): (a) A group of 34 students from the National War College, U.S.A., visited India from 12th to the 15th May 1957.

(b) As part of the College course, in order to acquaint the students of the College with foreign countries, the Government of the U.S.A. every year arranges visits outside their country. The visit to India was in pursuance of this practice.